

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:245
ANSWERED ON:26.11.2010
BUDGET HOTELS
Bajwa Shri Partap Singh

Will the Minister of TOURISM be pleased to state:

- (a) the number of budget hotels set up in the country in order to maintain India`s competitiveness as a tourist destination, State-wise;
- (b) whether central assistance is extended to facilitate identification of hotel sites and their allocation by State Governments to deserving entrepreneurs;
- (c) if so, the details thereof;
- (d) whether there is any policy for national level tourist vehicle registration with provision for free movement without taxes at entry and exit points at tourist spots for the tourists; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM (KUMARI SELJA)

(a) to (e): A statement is laid on the table of the Sabha.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 245 ANSWERED ON 26.11.2010 REGARDING BUDGET HOTELS.

(a): Construction of hotels is primarily a private sector activity. The Ministry of Tourism (MoT) under its voluntary scheme classifies hotels under various categories. The number of State-wise classified hotels under one star to three star categories in the country as on 31.10.2010 is at Annexure.

(b) & (c): At present, MoT does not provide central financial assistance to the State Governments/Union Territory Administrations for identification and allocation of hotel sites. The State/UT Govts. have been advised to follow investor friendly land policies, single window approach for promoting hotel projects and for allotting sites on revenue sharing basis, granting extra Floor Space Index (FSI)/ Floor Area Ratio (FAR) for hotels, creation of land banks etc.

(d) and (e): The Motor Vehicles Act, 1988 and Rules made thereunder provides framework for registration of motor vehicles including the tourist vehicles. Taxation on motor vehicles including that on the tourist vehicles is a State subject in terms of Constitution of India. The States have been advised from time to time to rationalize the taxes on motor vehicles including that on tourist vehicles. Recently a common modality for collection of tax on tourist vehicles has been implemented by the concerned States for operation of tourist vehicles along Delhi-Agra-Jaipur-Delhi Circuit.

ANNEXURE

STATEMENT IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.245 ANSWERED ON 26.11.2010 REGARDING BUDGET HOTELS.

State-wise classified hotels under one star to three star category in the country as on 31.10.2010.

Sl. No.	State/Union Territories	No. of 1, 2 & 3 Star category hotels
---------	-------------------------	--------------------------------------

1.	Andaman & Nicobar	4
----	-------------------	---

2. Andhra Pradesh 73
3. Arunachal Pradesh 1
4. Assam 19
5. Bihar 3
6. Chandigarh 2
7. Chattisgarh 4
8. Dadar & Nagar Haveli -
9. Daman & Diu 4
10. Delhi 19
11. Goa 26
12. Gujarat 36
13. Haryana 33
14. Himachal Pradesh 6
15. Jammu & Kashmir 1
16. Jharkhand 6

17. Karnataka 40
18. Kerala 341
19. Lakshadweep -
20. Madhya Pradesh 25
21. Maharashtra 162
22. Manipur 1
23. Meghalaya -
24. Mizoram -
25. Nagaland 1
26. Orissa 11
27. Puducherry 9
28. Punjab 39
29. Rajasthan 32
30. Sikkim 11

31. Tamil Nadu 220

32. Tripura 1

33. Uttrakhand 15

34. Uttar Pradesh 27

35. West Bengal 20

Total 1192